

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vandana Vidhyut Limited Date of Commencement of Liquidation: 16-12-2019; List of Stakeholders as on Date: 30-08-2020; Name of IP: Mr. Sanjay Gupta; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	174390	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	042022973	0	0	0	NA
3	Secured financial creditors	07	36251395913	07	35517083368	0	734312545	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	135	28865982	133	9257086	0	19608896	0	Annexure 6
7	Operational creditors (Government Dues)	02	1113349418	02	1094853261	0	18496157	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	07	316844405	07	315148420	0	1695985	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		151	37710455718	149	36978539498	0	0	0	